

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 694 OF 2003

Applicant/s C. P. Srivastava Respds. U. D. J. & Ors

Advocate for Applicant/s M. Naveen Srivastava Advocate for Respondent/s K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
	<u>30/06/09</u> <u>Hon'ble Mr. A. K. Gaur, JM</u> List has been revised. None appear to press this O.A. on 24.02.06, also none appears for the parties and case directed to be listed when pressed. The O.A. is ^{therefore} dismissed in default and for want of prosecution. <i>[Signature]</i> <i>[Signature]</i>	

Contd. On Sheet No. _____